

OFFICE OF
THE CHAIRMAN, DISTRICT RECRUITMENT COMMITTEE,
JUDGESHIP OF DAKSHIN DINAJPUR
- CUM -
THE DISTRICT JUDGE,
DAKSHIN DINAJPUR AT BALURGHAT

ENGLISH DEPARTMENT

Dated Balurghat, the 11th April, 2018

NOTIFICATION

**INTIMATION OF PERSONALITY TEST (INTERVIEW) FOR THE POST OF
FARASH IN THE JUDGESHIP OF DAKSHIN DINAJPUR
AS PER EMPLOYMENT NOTIFICATION NO.01/DRC-G DATED 25.01.2018**

In view of Resolution No.08/2018 dated 10.04.2018 of the District Recruitment Committee, Dakshin Dinajpur Judgeship and as per the result of the Written Examination held on 25.03.2018 (Sunday), published on 26.03.2018, the following 14 (FOURTEEN) candidates are hereby being called for Personality Test (Interview) against 02 (TWO) vacancies [UR: 01; SC: 01] in the post of Farash in Dakshin Dinajpur Judgeship. The candidates will have to report according to the date, time and venue mentioned below.

Date of Personality Test:	25.04.2018 (Wednesday)
Reporting Time:	10:30 AM
Venue:	Office of the District Judge, Dakshin Dinajpur at Balurghat [Balurghat Court]

List of Candidates called for Personality Test (Interview) for the post of Farash (in descending order of Marks Obtained by the candidates)				
Sl. No.	Roll No.	Name	Caste	Marks Obtained in Written Examination
1	18250225	ARUP BISWAS	SCHEDULED CASTE (SC)	84
2	18250742	RANJIT MANDAL	SCHEDULED CASTE (SC)	84
3	18250287	UTPAL GHOSH	UNRESERVED (UR)	82
4	18250120	AMRITAM LAHA	UNRESERVED (UR)	80
5	18250338	SURAJIT BAG	UNRESERVED (UR)	80
6	18250259	PROSANTA HALDER	SCHEDULED CASTE (SC)	78
7	18250274	ASHIS ROY	SCHEDULED CASTE (SC)	78
8	18250740	DIPAK SARKAR	SCHEDULED CASTE (SC)	78
9	18250198	MALAY KR BARMAN	SCHEDULED CASTE (SC)	76
10	18250283	SANTU BISWAS	SCHEDULED CASTE (SC)	76
11	18250297	TARAK BISWAS	SCHEDULED CASTE (SC)	76
12	18250638	PURANJOY DEY	UNRESERVED (UR)	76
13	18250959	NIRANJAN BARMAN	SCHEDULED CASTE (SC)	76
14	18251010	SUHASHDEB BASU	UNRESERVED (UR)	76

IMPORTANT INSTRUCTIONS TO THE CANDIDATES

1. No new Admit Cards will be issued to the candidates for appearing in the Personality Test (Interview). Concerned candidates will have to bring the Admit Card of the Written Examination held on 25.03.2018 issued by the Chairman, District Recruitment Committee, Dakshin Dinajpur Judgeship along with other documents to appear in the Personality Test (Interview).
2. Candidates are required to bring the following documents in Original along with one self-attested photocopy of each and produce the same at the time of reporting to the Authority on the day of Personality Test (Interview):
 - (i) Admit Card of the Written Examination held on 25.03.2018 issued by the Chairman, District Recruitment Committee, Dakshin Dinajpur Judgeship.
 - (ii) **Age Proof:** Class-VIII pass / School-leaving Certificate or Admit Card of Madhyamik or equivalent Examination issued by competent authority.
 - (iii) **Proof of Identity:** Passport or PAN Card or AADHAAR Card or EPIC (Voter Identity Card) or Driving Licence.
 - (iv) **Proof of Residence:** Passport or AADHAAR Card or EPIC (Voter Identity Card) or Driving Licence.
 - (v) All the Mark-sheets and Certificates upto his highest educational qualification (if applicable).
 - (vi) 02 (TWO) copies of recent passport-size coloured photograph, preferably the one used while filling the Online Application Form.
 - (vii) **Caste Certificate** for the candidates belonging to Scheduled Caste category.
3. Candidates must report at the Venue at the time mentioned to get their documents verified by the Authority.
4. Admission to the Personality Test (Interview) is purely provisional subject to determination of eligibility in terms of the advertisement.
5. Under no circumstances admission to the aforesaid test will be allowed without the Admit Card issued by D.R.C., D/Dinajpur for the Written Examination held on 25.03.2018.
6. No candidate will be allowed to appear in the Personality Test (Interview) if he fails to report at the time specified in this Admit Card.
7. Adoption of any kind of unfair means during the entire process of selection of staff as per Employment Notification No.01/DRC-G dated 25.01.2018 will entail penal action as would be deemed fit by the District Recruitment Committee, Dakshin Dinajpur Judgeship.
8. Candidates have to reach the Venue at their own expenses. No T.A./ D.A. shall be admissible for the purpose.

CANDIDATES ARE ADVISED NOT TO BRING ANY ITEM EXCEPT THOSE REQUIRED FOR THE PURPOSE OF THIS PERSONALITY TEST (INTERVIEW).

CARRYING/ USING ANY TYPE OF CALCULATORS, MOBILE PHONES, GADGETS OF COMMUNICATION IS COMPLETELY PROHIBITED INSIDE THE PREMISES WHERE THE TEST IS BEING CONDUCTED. INFRINGEMENT OF THIS INSTRUCTION WILL ATTRACT PENAL ACTION INCLUDING BAN FROM FUTURE EXAMINATIONS. CANDIDATES ARE ADVISED IN THEIR OWN INTEREST NOT TO BRING ANY OF THE BANNED ITEMS INCLUDING MOBILE PHONES/ PAGERS OR ANY VALUABLE/ COSTLY ITEMS TO THE VENUE OF THE TEST AS ARRANGEMENT FOR SAFEKEEPING CANNOT BE ASSURED. D.R.C., D DINAJPUR WILL NOT BE RESPONSIBLE FOR ANY LOSS IN THIS REGARD.

THERE WILL BE ARRANGEMENT FOR **FRISKING** OF THE CANDIDATES AT THE ENTRY POINT OF THE VENUE. CANDIDATES REFUSING TO UNDERGO FRISKING WILL BE DEBARRED FROM ENTERING THE VENUE.

Sd/- Sudeb Mitra
Chairman,
D.R.C., Dakshin Dinajpur Judgeship
-cum-
District Judge, D/Dinajpur at Balurghat.